

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.08.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

After rising of regular Bench of Court - I

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 653 of 2021	Sanjay Gupta Vs. Committee of Creditors, Through Ashish Kumar Srivastava	Nipun Gautam	Dhruv Gupta

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-sd/-
Registrar**